

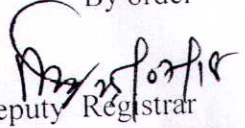
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:- 25/07/2018

NOTICE

All the concerned are hereby informed that the Excise & Customs Division bench matters listed in Court No.4 on 25/07/2018 i.e. today stand adjourned and the adjournment notice will be issued in due course.

By order


Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble HOD/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file


Deputy Registrar